

Shri Bhagavati: Interruption was for three days from 25th May to 27th May, 1962. Total 23 hours. But, the Radio telephone circuit worked throughout except for three hours.

श्री रघुनाथ सिंह : श्रीनगर और दिल्ली के बीच में कितनी लाइनें ब्रूक करती हैं? दो सर्किट है या तीन सर्किट हैं?

Shri Bhagavati: At present two overhead lines work and this is supplemented by wireless circuits.

Shri Raghunath Singh: We want to know the number of lines: two lines or three lines? How many lines are there?

Shri Bhagavati: Two telephone lines. Two telegraph lines.

Shri Sham Lal Saraf: May I know if this radio telephone line is available to the common man for ordinary calls?

Shri Bhagavati: It is open to all. Many communications are passed on the wireless circuit.

Shri Sham Lal Saraf: May I inform the hon. Minister that it is only last week that telephone call was not made available for about a week.

Mr. Speaker: He is informing: not getting information. Next question.

Medical Graduates

*1419. **Shri Bibhuti Mishra:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government are considering a scheme for the medical graduates to work in the rural areas for a certain period just after getting their degrees; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a)

and (b): This question will be answered by the Minister for Home Affairs in due course.

Shri Bibhuti Mishra: I could not hear the answer.

Mr. Speaker: The answer is that the question will be answered on a subsequent day by the Minister of Home Affairs. Did the hon. Member get the intimation?

Shri Bibhuti Mishra: No, I did not get it.

Mr. Speaker: If the office had got the information, why was it not passed on to the Member concerned?

Shrimati Renu Chakravarty: What is the reason for its being transferred to the Ministry of Home Affairs? This is only a matter where the medical graduates will have to work in the rural areas. There is no question of any all-India service or anything of that kind. Why should this question not be answered by the Minister of Health?

Dr. D. S. Raju: There are certain legal complications in this question, and, so, the question had to be considered by the Home Ministry.

Shri Hari Vishnu Kamath: On a point of order, Sir. You had earlier ruled, some days ago, that when there is such a change from one Ministry to another, intimation thereof should be conveyed to the Member concerned. That has not been done apparently in this case, today.

Mr. Speaker: That was why I enquired from the hon. Member whether he had received the information. Last time, I had requested the hon. Minister that when this kind of situation arose, they should give that intimation to the office. I find that the intimation has been given in the corrigendum which has been issued. So, the Members have been informed. What else do they require?

Shri Daji: You have given your ruling on the point of order. But what about the question raised by Shrimati Renu Chakravarty? Why

should this question be transferred to the Home Ministry at all?

Mr. Speaker: We shall decide, when the answer comes, whether really it concerns the Home Ministry or not, and whether there are any complications or not. We can decide that only when the answer comes.

Shri Bade: May I make a submission? Even now, in the form which has to be filled up by the student, the condition is laid down that he will have to work in the rural areas, and that form has been issued from the Health Ministry.

Mr. Speaker: Let the answer come, and then we shall discuss it and see whether it was proper to transfer that question to the Home Ministry or not.

Bhubaneshwar Station

*1420. **Shri Maheswar Naik:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that construction of a new railway station at Bhubaneswar has not been proceeding according to schedule;

(b) if so, the reasons therefor; and

(c) what action is being taken to complete the work as expeditiously as its urgency calls for?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). It has taken longer time than envisaged to finalise the plan as a careful examination had to be made of all relevant aspects particularly the architectural features with a view to harmonise with the distinctive architecture of Bhubaneswar in consultation with the State Government.

(c) Special efforts are being made to finalise the plans and to take up the work during this year.

Shri Maheswar Naik: May I know whether it is a fact that the contractor who has been entrusted with the task of the construction of the new

station at Bhubaneswar has transferred the materials entrusted to him to some other project under him?

Shri Shahnawaz Khan: I cannot be expected to say what the contractor has done about it.

Shri Maheswar Naik: May I know whether it is not the responsibility of the Railway Administration to see that the contractor engaged under them is proceeding according to schedule and is utilising the materials for the best benefit of the particular project?

Shri Shahnawaz Khan: As I said, there has been some delay because of consultations between the architect of the railways and the State Government. But, now we have reached the stage of finalisation, and we hope that the work will start this year.

Shri Surendranath Dwivedy: Am I to understand that no contractor has been appointed for the purpose of construction?

Shri Shahnawaz Khan: Tenders are called, and this is the normal procedure for dealing with such works. That procedure will undoubtedly be followed.

श्री भक्त दर्शन : श्रीमन्, मैं जानना चाहता हूँ कि कितने वर्षों से इस डिजाइन पर विचार किया जा रहा है और अब कितने वर्ष इससे पूरा होने में लगेंगे ?

श्री शाहनवाज खां : जैसा कि मैंने अर्ज किया है, इसी साल काम शुरू ही जायेगा ।

श्री उ० म० त्रिवेदी : कितने वर्षों से यह काम चल रहा है ?

श्री बड़े : माननीय मंत्री ने पहले प्रश्न का उत्तर नहीं दिया कि कितने वर्षों से यह काम चल रहा है ।

अध्यक्ष महोदय : माननीय सदस्य का सवाल यह था कि कितने वर्षों से यह काम चल रहा है और कितने वर्ष लगेंगे ।